

PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): (a) No Sir.

(b) and (c): An option to answer three out of five question papers of the examination in Hindi is already available. The question of giving the facility to answer the other two question papers in Hindi is being examined in consultation with Ministry of External Affairs, Min. of Defence and Min. of Railways.

(English)

Electoral Rolls in J & K

167. SHRI GURUDAS KAMAT:

Will the PRIME MINISTER be pleased to state:

(a) whether the employees of Jammu and Kashmir Government have categorically refused to revise the electoral rolls;

(b) if so, the reasons therefor;

(c) whether the Government propose to take action against such employees; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. BHARDWAJ): (a) and (b): According to the information made available by the Election Commission the Revenue Employees 'Association, Patwari Association and Revenue Officer' Association in the State of Jammu & Kashmir had in their meeting on 1st October, 1994 passed the following resolution:—

"in the prevailing circumstances, when the valley continues to be declared disturbed area and our life and life of our families and our relatives as also the properties are at stake, we are not in a position to participate in the process of election including the revision of electoral rolls beginning from 3rd October, 1994"

(c) and (d): Information is being collected and will be laid on the Table of the House.

Sewerage Treatment Plant

168. SHRI MAHESH KANODIA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Union Government have received a proposal from the Government of Gujarat regarding manufacturing of sewerage treatment plant in March, 1994;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) to (c): The Union Government has not received any proposal from the Govt. of Gujarat regarding manufacturing of sewerage treatment plant in March, 1994. However, the Housing and Urban Development

Corporation (GHDCO) have received the following schemes from the State of Gujarat for loan assistance.

- (i) Sewerage scheme for Ahmedabad city;
- (ii) Augmentation of Sewerage treatment plant for Baroda.
- (iii) Underground Sewerage scheme for Jamnagar; and
- (iv) Construction of sewerage treatment plants at Surat.

These schemes are pending mainly due to non-submission of required documents by the respective State Agencies for further processing.

(English)

Industry Participation of Defence Sector

169. SHRI R. SURENDER REDDY:

Will the PRIME MINISTER be pleased to state:

(a) whether a seminar on indigenisation in defence sector and allied matters co-sponsored by the Indian Air Force and the Confederation of Indian Industry was held in New Delhi in November, 1994;

(b) if so, the details of the main participants and the theme of the seminar;

(c) the recommendations and suggestions made at the seminar; and

(d) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d): An Exposition-cum-Seminar was organised jointly by the IAF and the Confederation of Indian Industry (CII) in New Delhi recently to explore the possibilities of indigenisation of items required by the IAF. The representatives of DRDO, IAF, concerned inspection agencies and about 200 participants from private sector participated in the Seminar. The seminar was exploratory effort and concrete proposals are yet to emerge.

Integrated Rural Energy Programme

170. SHRIMATI SHEELA GAUTAM:
SHRIMATI BHAVNA CHIKHLIA:
SHRI GOPI NATH GAJAPATHI:

Will the PRIME MINISTER be pleased to state:

(a) the details of the National training programmes organised under the Integrated Rural Energy Programme since the commencement of the Eighth Five Year Plan till date;

(b) whether the training centres under the programme have already been set-up;

(c) if so, the locations thereof;

(d) the number of blocks covered under this programme so far, State-wise; and

(e) the time by which the remaining blocks are likely to be covered?